

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 166 of 2012

Dated: 18th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Delhi Transco Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Ravi S.S. Chauhan &
Mr. Prateek Dahiya for R-1
Mr. Amit Kapur
Mr. Vishal Anand
Mr. Varun Singh for R-2 & 3
Mr. Anand K. Srivastva for R-4

ORDER

At the request of the learned counsel for the Respondent, post
the matter on **15th March, 2013.**

**(V.J. Talwar)
Technical Member
rkt/pg**

**(Justice M. Karpaga Vinayagam)
Chairperson**